

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI SPECIAL BENCH**

Item 2

**IA 903/2023 IN C.P. (IB)/1523(MB)2019**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI  
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **15.03.2023**

NAME OF THE PARTIES: - **STANDARD CHARTERED BANK LIMITED**  
**VS**  
**K K WELDING LIMITED**

*Appearance (via video-conference):*

For the Applicant : Adv. Ashish Pyasi  
For the Respondent : PCA) Ayush J Rajani a/w. Khushboo  
Shah i.b AKR Advisors

Section 60(5), 7 of IBC, 2016

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**ORDER**

Counsels for both sides present. Ld. Counsel appearing for the Respondent seeks time to file Reply. Time granted. Let the Reply be filed within a period of three weeks. Copy of the Reply may also be given to the other side well in advance. List this matter on Board on 20.04.2023 for further consideration and hearing.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Jagdish

**Sd/-**

KISHORE VEMULAPALLI  
Member (Judicial)